

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : SOUTH-  
WEST DWARKA COURTS : NEW DELHI**

**EVENING COURT ROSTER FOR THE MONTH OF JANUARY 2021**

As approved by the Ld. District & Sessions Judge, Dwarka Courts, New Delhi, the following Judicial Officers shall hold the Evening Courts for the month of **January 2021.**

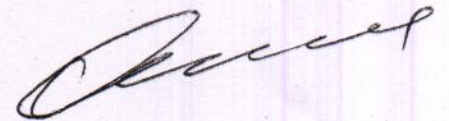
Evening Court No.	Name of Judicial Officers	Room No.
VIII	Sh. Vinod Kumar Meena, Ld. CMM	08
I	Sh. Pranat Kumar Joshi, Ld. MM - 06	14
II	Sh. Anuj Bahal, Ld. MM - 04	12
III	Ms. Bharti Garg, Ld. MM - 09	314
IV	Ms. Apoorva Rana, Ld. MM - 10	316
V	Ms. Charu Dhankar, Ld. MM - 02(Mahila Court)	315
VI	Ms. Swayam S. Tripathi, Ld. MM -05 (Mahila Court)	310
VII	Sh. Deepak Vats, Ld. MM - 05	09

1. Whenever the Evening Court Judge is on leave or busy in administrative work etc. or is not available due to any reason, he/she shall intimate to the office of the undersigned.
2. Presiding Office of Evening Court, South-West, Dwarka Courts, New Delhi, will be assisted by his/her own staff consisting of Reader, one Stenographer and one Orderly.
3. The link Roster of the Evening Courts would be as under: -

Ld. MM Presiding Evening Court No.	Link	Ld. MM Presiding Evening Court No.
I	<=>	II
III	<=>	IV
V	<=>	VI
VII	<=>	VIII

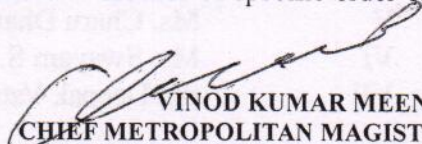
As per circular no. D-60/CMM/SW/Dwarka/2016/New Delhi dated 16.08.2016, the Jurisdiction of PS of Evening courts, at Dwarka Courts is as under:-

S. NO.	Evening court NO.	Police Stations
1	Evening court no. I	PS Dwarka South, Dwarka North & Dwarka Sector 23
2	Evening court no. II	PS Domestic Airport.
3	Evening court no. III	PS Dabri & Bindapur.
4	Evening court no. IV	PS Palam Village & Kapashera.



5	Evening court no. V	PS Vikaspuri.
6	Evening court no. VI	PS Chawla, Najafgarh, J P Kalan, PS BH.D Nagar,
7	Evening court no. VII	PS Janakpuri.
8	Evening court no. VIII	PS Uttam Nagar. PS Mohan Garden.

4. Whenever Presiding Officer of any Evening Court is on leave or busy in Administrative work or is not available due to any reason, his / her work shall be looked after by Link Magistrate presiding the Court shown in the opposite column. In case both the said MMs are on leave or not available for similar reason, the MMs who are mentioned immediate below the MM concerned shall work as next link MM and shall look after the work of Court of MM which is mentioned above it. In case even the next link MM mentioned immediately below the concerned MM is on leave or similarly not available, the MM which is mentioned immediately below thereafter shall work as next link MM and so on and so forth. The two MMs mentioned in the first horizontal line shall be deemed to be MMs placed immediately below the two MMs mentioned in the last horizontal line in the roster for the above purpose. The aforesaid arrangement shall be operative in absence of specific order of undersigned to the contrary.

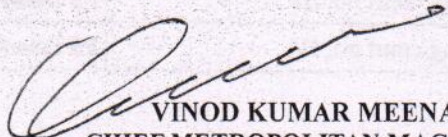
  
**VINOD KUMAR MEENA**  
**CHIEF METROPOLITAN MAGISTRATE**  
**(SOUTH-WEST), DWARKA : NEW DELHI**

No. D - 85 / EC/CMM/S-WD/DWK/NEW DELHI/2020

Delhi, Dated 24.12.2020

**Copy forwarded for information & necessary action to:**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. Principal District & Sessions Judge, Dwarka Courts, New Delhi).
2. The Ld. Principal District & Sessions Judge, All District, Delhi/New Delhi.
3. PS to Ld. Principal District & Sessions Judge, South-west District, Dwarka Courts, New Delhi.
4. The Ld. Officer Incharge, Pool Car, Dwarka Courts.
5. The Commissioner of Police, Delhi.
6. The Ld. CMMs, all District, Delhi/New Delhi.
7. The Ld. Secretary, Delhi Legal Service Authority, South-West District, Dwarka, New Delhi.
8. The Ld. Administrative Civil Judge, South-west District, Dwarka Courts, New Delhi.
9. The DCP (South West), New Delhi (Through the office of the commissioner of police, Delhi).
10. The Director of prosecution, Delhi.
11. The Accounts officer, South-west District.
12. The AO(J)/Branch Incharge, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, Dwarka Courts.
13. The Officer Incharge, Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Courts, Dwarka Courts, Delhi.
14. The A.O (J), Judicial Branch (South-west District), Dwarka Courts, Delhi.
15. The Secretary, Bar Association, South-west District, Dwarka Courts, New Delhi.
16. The PRO/APRO, Dwarka Courts, THC,PHC, KKD, Rohini Courts & Saket Courts, Delhi.
17. The Incharge, Evening Court Cell, Dwarka Courts, New Delhi.
18. The Cashier, Cash Branch, South-west District, Dwarka Courts, New Delhi.
19. For uploading on centralized web-site through LAYERS.
20. Reader to CMM, South-west District, Dwarka Courts, New Delhi.
21. Notice Board/ Office file.

  
**VINOD KUMAR MEENA**  
**CHIEF METROPOLITAN MAGISTRATE**  
**(SOUTH-WEST), DWARKA : NEW DELHI**